Written Answers to		[10 February, 2014] Unstarre		Questions	271
1	2	3	4	5	
25	Tripura	4110	580	960	
26	Uttar Pradesh	87603	18774	34269	
27	Uttarakhand	21719	19279	33767	
28	West Bengal	23603	24425	19275	
29	Andaman and Nicobar Islands	255	118	627	
30	Chandigarh	0	0	0	
31	Dadra and Nagar Haveli	0	0	0	
32	Daman and Diu	0	0	0	
33	Lakshadweep	196	105	0	
34	Puducherry	17	0	1	
50	Total	1926270	1704072	1719963	

Upgradation of roads constructed under PMGSY

1984. SHRI N. K. SINGH:

DR. JANARDHAN WAGHMARE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government undertakes upgradation of roads constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) after the expiry of Government guarantee period;
  - (b) if so, the details thereof;
- (c) the details of funds released and utilized for upgradation of rural roads in each State during the last three years; and
- (d) the details of proposals pending with Government for upgradation of rural roads and by when the said proposals are likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA): (a) and (b) Pradhan Mantri Gram Sadak Yojana

272

(PMGSY) Guidelines stipulate that all roads constructed under PMGSY are covered by 5-year maintenance contract, to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document (SBD). With a view to consolidating the existing rural road network and also improve its overall efficiency and focus on the existing selected rural roads, PMGSY-II was conceived on a 75:25 sharing basis between the Centre and the States for the normal areas and 90:10 basis for special areas. PMGSY-II was approved by the Government of India on 1st May, 2013 and an overall target of 50,000 km length has been earmarked for upgradation. State-wise target under PMGSY-II is given in the Statement (See below).

PMGSY-II focuses on the roads constructed/ upgraded under PMGSY, eligible through Routes/Link Routes under PMGSY but not yet sanctioned as well as and freshly identified through Routes/ Link Routes in the revised District Rural Roads Plans (DRRPs) for upgradation from existing carriageway width upto 5.5 meters carriageway width depending upon traffic volume and growth centre potential.

(c) The details of proposals cleared by the Ministry under PMGSY-II for various States are as under:

State	Date of clearance	No. of Roads	No. of bridges	Length of roads/bridges in Km/m	Estimated cost (Rs. in crore)
Gujarat	09.01.2014	109	45	1180.30 km	690.68
Haryana	09.01.2014	85	18	1,010.56 km 648 m	939.49
Karnataka	13.01.2014	315	12	2,246.23 km 451 m	1,044.59
Maharashtra	23.01.2014	98	78	636.71 km	353.00
Uttar Pradesh	17.01.2014	252	:=	1,913.33 km	1,134.54

(d) The proposals under PMGSY received in the Ministry are considered by the Inter Ministerial Empowered Committee, constituted by the Ministry of Rural Development, after due scrutiny by National Rural Roads Development Agency (NRRDA) for recommendation keeping in view the availability of funds, existing liability of unexecuted works which were already sanctioned under programme, progress of works, absorption capacity of the States, works in hand, etc. State Governments are required to communicate compliance on the observations of the

Empowered Committee, to the Ministry and seek a formal clearance on that basis. In case the proposals meet all the programme requirements, the proposals are formally cleared by the Ministry with the approval of the Competent Authority. The Statewise details of proposals under PMGSY-II for upgradation of roads received in the Ministry and considered by the Empowered Committee is as under:

		Length of	Value of
oads b	oridges ro	oads/bridges	proposal
		in Km/m (	Rs. in crore)
333	20	2,578	1,445.54
231	61		924.90
	oads b	333 20	in Km/m ( 333 20 2,578

State-wise target of roads under PMGSY-II

Sl.	Name of	Length	
No.	State(s)	in km	
1	2	3	
1	Andhra Pradesh	2,285	
2	Arunachal Pradesh	550	
3	Assam	1,730	
4	Bihar	2,465	
5	Chhattisgarh	2,245	
6	Goa	25	
7	Gujarat	1,205	
8	Haryana	1,000	
9	Himachal Pradesh	1,250	
10	Jammu and Kashmir	780	
11	Jharkhand	1,650	

274	Writte	n Answers to [RAJYA SABHA]	Unstarred Questions
	1	2	3
-	12	Karnataka	2,245
	13	Kerala	570
	14	Madhya Pradesh	4,945
	15	Maharashtra	2,620
	16	Manipur	325
	17	Meghalaya	490
	18	Mizoram	195
	19	Nagaland	225
	20	Odisha	3,760
	21	Punjab	1,345
	22	Rajasthan	3,465
	23	Sikkim	115
	24	Tamil Nadu	2,950
	25	Tripura	310
	26	Uttarakhand	915
	27	Uttar Pradesh	7,575
	28	West Bengal	2,515
	29	Union Territories	250
		Total	50,000

## Role of public representatives in formulation of development schemes

†1985. SHRI MAHENDRA SINGH MAHRA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the role of public representative has been determined in formulation of development schemes for rural areas at local level;

<sup>†</sup>Original notice of the question was received in Hindi.